

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2345  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2016**

**NATIONAL MEDICAL COMMISSION**

**2345. SHRI DHARMAPURI SRINIVAS:  
SHRI T.G. VENKATESH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is planning to establish National Medical Commission (NMC) in place of Medical Council of India, if so, the details thereof;
- (b) whether the State Governments have requested the Centre to increase their representation in the new NMC, if so, the details thereof; and
- (c) whether Government has taken any decision on the matter and the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): A four member committee headed by Vice Chairman NITI Aayog was constituted to examine all options for reforms in MCI and suggest way forward. The Committee has framed a draft “National Medical Commission (NMC) Bill” which provides for constitution of NMC in place of MCI.

(b) & (c): The draft NMC Bill was placed on the official website of NITI Aayog on 09.08.2016 seeking comments of Public/ Experts. Various comments including that of State Governments were received in this regard. After extensive deliberations, some suggestions have been incorporated by the Committee while submitting the final NMC Bill.

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